

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CA/566/2020

NAME OF THE PETITIONER : Shanavas

NAME OF THE RESPONDENT(S) : M/s Ilayangudi Muslim Educational
Association & 9 Others

UNDER SECTION : Sec 244 of CA, 2013

ORDER

Ld. Representing Counsel Ms. Hamrutha for the Applicant. None for the Respondents.

In this case the reply has been filed vide Diary No.2257 dated 06.05.2024.

List the matter for hearing on **26.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk